GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING LOK SABHA ADMITTED QUESTION NO. 2052 TO BE ANSWERED ON 1st AUGUST, 2023

"MOBILE VETERINARY UNITS"

2052. SHRIMATI SUNITA DUGGAL:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री

be pleased to state:

- (a) whether the Government has established Mobile Veterinary Units working as veterinary hospitals under Livestock Health and Disease Control (LH&DC) scheme in the country;
- (b) if so, the details of Mobile Veterinary Units (MVUs) available in Haryana, districtwise including the Parliamentary Constituency of Sirsa;
- (c) whether the Government has released any funds under the scheme for MVUs since financial year 2019; and
- (d) if so, the details thereof, State/UT-wise including Haryana?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (PARSHOTTAM RUPALA)

- (a) Yes Madam, the Government provides 100% financial assistance for procurement of Mobile Veterinary Units (MVUs) and recurring expenditure for functioning of the MVUs @ 90% for NE States & Himalayan States, 100% for UTs and 60% for all other States under the Livestock Health and Disease Control Program (LH&DCP).
- (b) Government has sanctioned 70 MVUs for Haryana and released funds of Rs.11.20 crore during 2021-22 to the Government of Haryana towards procurement of MVUs @ 1MVU for 1 lakh livestock population and it includes Sirsa constituency.
- (c) & (d) The Government has released Rs. 682.85 Crore for procurement of 4340 MVUs to 34 States/UTs. The detail of funds released to States/UTs including Haryana under ESVHD-MVU is annexed as **Annexture-1**.

SI.No	State/UTs	No. of MVUs Sanctioned	Funds released as 100% Central assistance (Rs. In Crore)
1	Andhra Pradesh	340	54.40
2	Bihar	307	49.12
3	Chhattisgarh	163	26.08
4	Goa	2	0.20
5	Gujarat	127	8.89
6	Haryana	70	11.20
7	Himachal Pradesh	44	7.04
8	Jharkhand	236	37.76
9	Karnataka	275	44.00
10	Kerala	29	4.64
11	Madhya Pradesh	406	64.96
12	Maharashtra	80	12.80
13	Odisha	181	28.96
14	Punjab	70	11.20
15	Rajasthan	536	85.76
16	Tamil Nadu	245	39.20
17	Telangana	100	16.00
18	Uttar Pradesh	520	83.20
19	Uttarakhand	60	9.60
20	West Bengal	218	34.88
21	Arunachal Pradesh	25	4.00
22	Assam	159	25.44
23	Manipur	33	5.28
24	Meghalaya	17	2.72
25	Mizoram	26	4.16
26	Nagaland	16	2.56
27	Sikkim	6	0.96
28	Tripura	13	2.08
29	Puducherry	1	0.16
30	Delhi	3	0.48
31	Jammu & Kashmir	6	0.96
32	Ladakh	9	1.44
33	Lakshadweep	9	1.44
	Total	4332	681.57
	No. of MVUs	sanctioned and fund released	during 2022-23
1	A&N	5	0.80
2	Puducherry	3	0.48
	Total	8	1.28
	GRAND TOTAL	4340	682.85

Funds Released towards Recurring Expenditure during 2022-23			
State/UTs	No. of MVUs Sanctioned (procurement & customization)	Funds released MVU (Rs. In Crore)	
Andhra Pradesh	340	9.64	
Kerala	29	0.87	
Sikkim	6	1.12	
Mizoram	26	1.17	
Uttar Pradesh	520	15.30	
Uttarakhand	60	2.58	
Jammu & Kashmir	6	2.40	
Total	987	33.08	
